GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2604

TO BE ANSWERED ON THE 2ndAUGUST, 2016/SHRAVANA 11, 1938, (SAKA)

SACRILEGE OF SRI GURU GRANTH SAHIB IN PUNJAB

2604. SHRI RAVNEET SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has handed over the cases regarding sacrilege of Sri Guru Granth Sahib in Punjab to the Central Bureau of Investigation (CBI) for investigation;

(b) if so, the details thereof;

(c) whether the CBI has completed its investigation, if so, the details and outcome thereof along with the action taken against the guilty; and

(d) if not, the reasons therefor alongwith the time by which such investigation is likely to be completed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b) : Yes Madam. On the request of the Government of Punjab, the Central Government, vide Notification dated 05.11.2015, has handed over the investigation of the following three cases of Sacrilege of Sri Guru Granth Sahib in Punjab to the Central Bureau of Investigation:

(i) FIR No. 63 u/s 295A, 380 IPC (PS Bajakhana, district Faridkot; June 2, 2015) regarding theft of Sri Guru Granth Sahib at Village Burj Jawaharsinghwala;

LS.US.Q.NO.2604 FOR 02.08.2016

(ii) FIR No. 117 u/s 295A IPC (PS Bajakhana, district Faridkot;
September 25, 2015) regarding pasting of hand bills showing disrespect to Sri Guru Granth Sahib at village Burj Jawaharsinghwala; and

(iii) FIR No. 128 u/s 295A, 120B IPC (PS Bajakhana, district Faridkot; October 12, 2015) regarding recovery of about 115 pages of a stolen Sri Guru Granth Sahib from village Burj Jawaharsinghwala.

(c): No, Madam.

(d): Efforts are underway to expedite the investigation. A reward of Rs. 10 lakh to a person for providing information leading to tracing of the persons involved, has also been announced by the CBI.

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